

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)  
TIS HAZARI COURTS : DELHI.


**ORDER**

Upon selection to the post of Personal Assistant, Group-B (Non-Gaz.), in PB Rs.9300-34800/- with Grade Pay of Rs.4600/-, Level-7 (7<sup>th</sup> CPC) plus other allowances admissible under the rules, following Personal Assistants, who have been accorded relaxation upto 10% mistakes in Skill Test, are hereby taken on the Strength/Pay Roll of this Establishment as Personal Assistant, Group-B, with effect from the dates they joined/assumed the duties/charge of the post.

Sl. No.	Roll No.	Cat.	Name of Official	Father/Husband Name	Date of Joining
1	11180200017	SC	Sh. Rahul	Sh. Jagdish	21.05.2022 (F/N)
2	11210200005	OBC	Ms. Sujata	Sh. Harish Kumar	23.05.2022 (F/N)
3	16330200581	Gen.	Mr. Raziq Ali	Mr. Iftikhar Ahmed	23.05.2022 (F/N)
4	15320200295	Gen.	Sh. Naresh	Sh. Devi Prasad	31.05.2022 (A/N)
5	11150200303	OBC	Ms. Preeti	Sh. Jai Kumar	06.06.2022 (F/N)
6	11110200639	Gen.	Sh. Jayant Raj	Sh. Keshav Chandra Verma	13.06.2022 (F/N)
7	1634020043	Gen.	Sh. Ankit Kumar	Sh. Krishna Kumar Mishra	27.06.2022 (F/N)
8	15320200124	SC	Sh. Kailash	Sh. Bhagchand	29.06.2022 (A/N)
9	15320200486	OBC	Sh. Ankit	Sh. Balraj	04.07.2022 (F/N)
10	11120200074	SC	Ms. Priya Jarwal	Sh. Suresh Kumar Jarwal	07.07.2022 (F/N)
11	11120200574	Gen.	Ms. Suman Rana	Late. Sh. Satbir Singh Rana	08.07.2022 (A/N)
12	16330200616	EWS	Ms. Romy Pandey	Sh. Vinay Kumar Pandey	11.07.2022 (A/N)
13	16330200770	Gen.	Sh. Rouky Kumar Yadav	Sh. Suresh Prasad Yadav	14.07.2022 (F/N)
14	15320200667	SC	Sh. Rohan	Sh. Surinder Singh	15.07.2022 (F/N)
15	11190200086	Gen.	Sh. Keshav Sharma	Sh. Sh. Laxmi Narain	08.08.2022 (F/N)
16	11110200231	OBC	Sh. Govind Bharti	Sh. Devender Bharti	23.08.2022 (F/N)

As per Rule, 21(1) of the Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012, all appointments to the Service by direct recruitment shall be on probation for a period of two years.

The appointments of the aforesaid candidates shall be fortuitous and they shall clear the skill test/shorthand test, as per the prescribed criteria of mistakes upto 4% during the probation period itself, failing which their appointments shall stand terminated without any further notice.

  
27.8.22

(GIRISH KATHPALIA)  
Principal District & Sessions Judge (HQs.)  
Delhi. *Ram*

64511-64570  
No. \_\_\_\_\_ /Admn.-I/Rectt. PA/2021

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Dated the 29 AUG 2022

➤ *Copy forwarded for information and necessary action to:*

1. The Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North Districts, Delhi/New Delhi.
2. The Principal District & Sessions Judge/Spl. Judge, PC Act. (CBI), Rouse Avenue, New Delhi.
3. The Head of Office, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
4. The Pay & Accounts Officer No.VI (*through Accounts Branch, Central*), Tis Hazari Courts, Delhi.
5. The Officer In-Charge, Computer Branch, Tis Hazari Courts, Delhi.
6. Sr. Admn. Officer (Judl.), Recruitment Cell/ Promotion Cell, Tis Hazari Courts, Delhi.
7. Sr. Admn. Officer (Judl.), Vigilance/Litigation Branch (Central), Tis Hazari Courts, Delhi.
8. Sr. Admn. Officer (Judl.), General Branch (Central), Tis Hazari Courts, Delhi.
9. PS office to the Principal District & Sessions Judge (HQs.), Tis Hazari Courts, Delhi.
10. Admn. Officer (Judl.), ACRs Cell, Tis Hazari Courts, Delhi.
11. Dealing Assistant, Personnel Files / Transfer & Postings /Leave, Admn. Branch-I (Central), Tis Hazari Courts, Delhi.
12. Website Committee, THC, Delhi.
13. Branch In-Charge, LAYERS, THC, Delhi.
14. Official concerned.

*Balbair Singh*  
*27/8/22*  
(BALBIR SINGH SHALAR)  
Administrative Officer (Judicial),  
Administration Branch-I,  
Tis Hazari Courts, Delhi.